

Seventeenth Lok Sabha

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Title : Introduction of the Central Universities (Amendment) Bill, 2021.

THE MINISTER OF EDUCATION AND MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): Madam, I beg to move for leave to introduce a Bill further to amend the Central Universities Act, 2009. ...
(Interruptions)

HON. CHAIRPERSON: Motion moved:

“That leave be granted to introduce a Bill further to amend the Central Universities Act, 2009.”

... *(Interruptions)*

HON. CHAIRPERSON: Shri N. K. Premachandran.

SHRI N. K. PREMACHANDRAN (KOLLAM): Madam, the House is not in order. How can I oppose? ... *(Interruptions)*

HON. CHAIRPERSON: Shri Manish Tewari.

... *(Interruptions)*

SHRI MANISH TEWARI (ANANDPUR SAHIB) : Madam, there was a time when the convention of this House was that till the time the House was not in order, no legislation could be discussed. ... *(Interruptions)* What

is happening here is completely unconstitutional. ...
(Interruptions) It is the ...* of democracy. ... (Interruptions)

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the
Central Universities Act, 2009.”

The motion was adopted.

... (Interruptions)

SHRI DHARMENDRA PRADHAN: Madam, I introduce the Bill.

... (Interruptions)